

**CENTRAL ADMINISTRATIVE TRIBUNAL,
Nagpur Circuit Bench**

OA No. 2015/2021

Date of decision : 18.03.2021

Coram: Dr. Bhagwan Sahai, Member (A)

Ku Parvin Banoo Sheikh Rasool,
D/o Shri Sheikh Rasool Sheikh Mustafa,
Age 48 years, Occ: Nil,
R/o. C/o. At Goregaon, Sanjapur Gate,
Post: Goregaon, Tah: Murtizapur,
Dist: Akola- 444 102.

... *Applicant.*
(By Advocate Shri A B Bambal).

Versus

1. Union of India,
Through General Manager, Central Railway,
Mumbai CSTM - 400 001.
2. Financial Advisor & Chief Accounts
Officer(Pen),
Central Mumbai CSTM- 400 001.
3. Senior Divisional Finance Manager,
D.R.M.'s Office, Bhusawal Division,
Central Railway, Bhusawal- 425 201.
4. Divisional Railway Manager(P), Nagpur,
D.R.M.'s Office, Bhusawal Division,
Central Railway, Bhusawal- 425 201.

... *Respondents.*
(By Advocate Shri Alok Upasani).

Order (Oral)

Per : Dr. Bhagwan Sahai, Member (A) .

Present:

Advocate Shri A B Bambal for the applicant.

Advocate Shri Alok Upasani for the
respondents.

2. Heard both the counsels. Shri Bambal submits that during pendency of this OA, the respondents have settled the grievance of the applicant and, therefore, he seeks permission to withdraw this OA.

3. In view of this submission, this OA is disposed of as withdrawn. No costs.

(Dr. Bhagwan Sahai)
Member (Administrative)

Ram.

20/8/21